## **Declaration of Assets and Liabilities**

Year 2020-21

SECRETARIA

		I, VEER	VIKRAM	, son/c	daughter/wife o	SANJ!	B KUMAR
		.34	years, b	elonging t	BIHAR L	EGISLATIVE	ASSEMBLY
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:  A. Details of movable assets  (Assets in joint name indicating the extent of joint ownership will also have to be given)						
1040.50							
अग्राम्थि कार्							
2019	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
8/2	(1)	Cash	5000/-	NIL	-	-	_
A 21114 8.2.21	(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	savings- 500000/-	-	N/A	The second se	-
1565	(ill)	Bonds, Debentures and Shares in companies	NIL		-		-
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_				-
	(v)	Motor Vehicles (details of make, etc.)		-	-	-	-
+	(vi)	Jewellery (give details of weight and value)	-	-		Para annual de	
	(vii)	Other assets, such as values of claims /	-		_		-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

interests

Veer Vikram

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

Γ	(d) dues to departments					
	dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters)					
	(f) Other dues, If any					
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BDKPV1202K				
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]					
	(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax					
C.	Personal Detail	The state of the s				
GPF/C	CPF/PRAN No. :- 110	184056415				
Gend		(M/F)				
Date	of Birth :- 1	2 0 2 1 9 8 6 (DD/MM/YYYY)				
Class	/Group :- B	(A/B/C)				
Cadre	BIHA	R LEGISLATIVE ASSEMBLY SECRETARIAT ASSISTANT				
		me e.g. B.A.SBihar Administrative Service,				
	B.S.S.	- Bihar Secretariat Service etc.)				
Home	District :- MU	INGER				
knov		he above details are true to the best of my				
		Yeer Mkram				
		Signature Veer MKram  VEED VIKRAM				
		Name of Employee: VEER VIKRAM				
Place	PATNA	Designation: ASSISTANT				
Date	08.02.2021	Department: BIHAR LEGISLATINE ASSEMBLY SECRETARIA				

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.